

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 18th day of January, 2019

**MISC. RESTORATION APPLICATION NO. 330/01110 OF 2018
IN
DY. NO. 1083 OF 2015**

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

P.N. RamApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicants : Shri R.K. Tripathi

Advocate for the Respondents : Shri L.P. Tiwari

ORDER

List revised. None present for the applicant. Shri Vedit Khanna proxy counsel for Shri L.P. Tiwari counsel for the respondents.

2. From perusal of file, it is evident that on the last listed date i.e., 03.12.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, Misc. Restoration Application is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Manish/-